

O.A.618/94

16-1-2001

Hon'ble Mr. S. Dayal, A.M

Hon'ble Mr. Rafiq Uddin, J.M.

None for the applicant.

Sri A. Sthalekar, learned  
counsel for Respondents.

The case is dismissed in  
default for non-prosecution.

No order as to cost.

W.M.

JM<sup>RU</sup>

A  
AM

Draftsman 1624 1/94

MS/19  
(2+5)  
KK Mission

15.04.94  
Date of Receipt  
by Post

By Registrar.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, BANCHI-ALLAHABAD

(Application U/S 19 of the Administrative Tribunal-  
Act, 1985)

OA 618/94

Ram Murti Gupta,  
a/a 48 years,  
S/o Shri Chhedi Lal Gupta,  
r/o 576B D.L.W. Varanasi

Applicant

Vs

1. Union of India through Secretary,  
Ministry of Railways,  
Baroda House,  
New Delhi.

2. The General Manager,  
Diesel Locomotive Works,  
Varanasi.

3. The Chief Personnel Officer,  
Diesel Locomotive Works ,  
Varanasi.

4. Chief Electrical Engineer  
D.L.W.  
Varanasi.

5. Durga Singh,  
Drafts man,  
C.D.E.,  
D.L.W.,  
Varanasi..... Respondents

This application is being filed against order  
No 29/8/67E/upgradation/E&D and Order No. 379dt 31/3/94  
respectively by which the applicant declared junior to  
the respondent no. 5 who has accepted bottom seniority  
due to his transfer on own request and as such on the basis  
of said declaration the respondent no.5 has been promoted  
as Head Drafts Man in the pay scale of 1600-2660(RPS)

w.e.f. 31/3/94.

Ram Murti W. Kumar